

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE RAMBAN

CIRCULAR

No: 231-35/8DJSR .

Dated: 29.04.2020

Sub: Providing of financial assistance to the lawyers practicing in various Courts in the Union Territory of Jammu and Kashmir.

Sir/Madam,

In compliance to the communication received from Registrar General, vide No. 1593/LP dated 28.4.2020 regarding the subject cited above. It is notified for all the concerned lawyers of District Ramban that the deserving Advocates shall be paid amount(s), as may be determined by the Administrative Committee of the Hon'ble High Court as financial assistance to enable them to tide over the financial COVID-19 pandemic and may apply to Principal District and Sessions Judge Ramban within 03 days from the date of issuance of this order by e-mail (ramban-dc@jk.gov) or personally submit the same in this office any available mode of communication.

Yours faithfully,


Pr. District & Sessions Judge,
(Kishore Kumar)
Pr. Distt. & Sessions Judge,
Ramban

Copy to :

1. President Bar Association, Ramban
2. President Bar Association, Batote.
3. President Bar Association, Banihal.
4. President Bar Association, Gool.
5. President Bar Association, Ukhral.

Pr. Distt. & Sessions Judge,
Ramban